<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 176 OF 2016

Dated: 20th July 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Tamil Nadu Spinning Mills Association Vs. Tamil Nadu Electricity Regulatory Commission & Ors.			Appellant(s)	
			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Kumar Mihir		
Counsel for the Respondent(s)	:	Mr. M. S. Ramalingam for R.1		
		Mr. S. Vallinayag	am for R.2 & 3	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson